**FORM A**

**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF H S MERCANTILE PRIVATE LIMITED**

| **RELEVANT PARTICULARS** | | |
|---|---|---|
| 1. | Name of corporate debtor | H S Mercantile Private Limited |
| 2. | Date of incorporation of corporate debtor | 10/07/1998 |
| 3. | Authority under which corporate debtor is incorporated / registered | Registrar of Companies, Kolkata |
| 4. | Corporate Identity No. / Limited Liability Identification No. of corporate debtor | U51109WB1998PLC087477 |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | 65/1, Jogendra Nath Mukherjee Road, Kolkata, Bandhaghat, Howrah, Bally Jagachha, West Bengal, India, 711106 |
| 6. | Insolvency commencement date in respect of corporate debtor | 13/12/2024 |
| 7. | Estimated date of closure of insolvency resolution process | 10/06/2025 |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | **Neeraj Kumar Sureka** IBBI/IPA-001/IP-P-01539/2019-2020/12517 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | Central Plaza, 6th Floor, Room No. H, 41, B. B. Ganguly Street, Kolkata- 700 012, West Bengal **ipneerajsureka@gmail.com** |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | Central Plaza, 6th Floor, Room No. H, 41, B. B. Ganguly Street, Kolkata- 700 012, West Bengal **cirp.hsmpl@gmail.com** |
| 11. | Last date for submission of claims | 27/12/2024 |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | Not Applicable |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable |
| 14. | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at: | https://ibbi.gov.in/home/downloads |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **H S Mercantile Private Limited** on 13th December, 2024.

The creditors of **H S Mercantile Private Limited**, are hereby called upon to submit their claims with proof on or before 27th December, 2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA. **Not Applicable**

Submission of false or misleading proofs of claim shall attract penalties.

Neeraj Kumar Sureka

Date: 16th December, 2024
Place: Kolkata

(Interim Resolution Professional of H S Mercantile Private Limited)
Regn.: No. IBBI/IPA-001/IP-P-01539/2019-2020/12517
AFA Valid till: 31.12.2025

www.business-standard.com
Business Standard
Business Standard KOLKATA | MONDAY, 16 DECEMBER 2024 17

**FORM A**

**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF H S MERCANTILE PRIVATE LIMITED**

**RELEVANT PARTICULARS**

| | | |
|---|---|---|
| 1. | Name of corporate debtor | **H S Mercantile Private Limited** |
| 2. | Date of incorporation of corporate debtor | 10/07/1998 |
| 3. | Authority under which corporate debtor is incorporated / registered | Registrar of Companies, Kolkata |
| 4. | Corporate Identity No. / Limited Liability Identification No. of corporate debtor | U51109WB1998PLC087477 |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | 65/1, Jogendra Nath Mukherjee Road, Kolkata, Bandhaghat,Howrah, Bally Jagachha, West Bengal, India, 711106 |
| 6. | Insolvency commencement date in respect of corporate debtor | 13/12/2024 |
| 7. | Estimated date of closure of insolvency resolution process | 10/06/2025 |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | **Neeraj Kumar Sureka** IBBI/IPA-001/IP-P-01539/2019-2020/12517 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | Central Plaza, 6th Floor, Room No. H, 41, B. B. Ganguly Street, Kolkata- 700 012, West Bengal **ipneerajsureka@gmail.com** |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | Central Plaza, 6th Floor, Room No. H, 41, B. B. Ganguly Street, Kolkata- 700 012, West Bengal **cirp.hsmpl@gmail.com** |
| 11. | Last date for submission of claims | 27/12/2024 |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | Not Applicable |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable |
| 14. | (a) Relevant Forms and (b) Details of authorized representatives are available at: | https://ibbi.gov.in/home/downloads |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **H S Mercantile Private Limited** on13th December, 2024.

The creditors of **H S Mercantile Private Limited**, are hereby called upon to submit their claims with proof on or before 27th December, 2024 to the interim resolution professional at the address mentioned against entry No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No.12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA. **Not Applicable**

Submission of false or misleading proofs of claim shall attract penalties.

**Neeraj Kumar Sureka**
(Interim Resolution Professional of H S Mercantile Private Limited)
Regn.: No. IBBI/IPA-001/IP-P-01539/2019-2020/12517
AFA Valid till: 31.12.2025

Date: 16th December, 2024
Place: Kolkata

NARSINGHA

ই-পেপার: www.ekdin-epaper.com

EKDIN

# একদিন

এগিয়ে চলার সঙ্গী

এখন বিভিন্ন মাধ্যমে উপলব্ধ
একদিন
Website : www.ekdinnews.com
http://youtube.com/@dailyekdin2165
Epaper : ekdin-epaper.com
শেয়ার এবং সাবস্ক্রাইব করুন

৪ নয়া আঙ্গিকে লেখা হবে 'বিজয় দিবস'

কলকাতায় জাল পাসপোর্ট চক্রে ধৃত দুই ৩

কলকাতা ১৬ ডিসেম্বর ২০২৪ ৩০ অগ্রহায়ণ ১৪৩১ সোমবার অষ্টাদশ বর্ষ ১৮৫ সংখ্যা ৮ পাতা ৩.০০ টাকা ■ Kolkata 16.12.2024, Vol.18, Issue No. 185 8 Pages, Price 3.00



**নিদর্শ এ**

**জনবিজ্ঞপ্তি**

(ইনসলভেন্সি অ্যান্ড ব্যাঙ্ক্রাপ্টসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজোলিউশন প্রসেস ফর কর্পোরেট পারসনস্) রেগুলেশন, ২০১৬ -এর রেগুলেশন ৬ অধীনে)

**এইচ এস মার্কেন্টাইল প্রাইভেট লিমিটেডের ক্রেডিটরদের দৃষ্টি আকর্ষণের জন্য**

| প্রাসঙ্গিক বিবরণ | | |
|---|---|---|
| ১. | কর্পোরেট ডেটরের নাম | **এইচ এস মার্কেন্টাইল প্রাইভেট লিমিটেড** |
| ২. | কর্পোরেট ডেটরের অন্তর্ভুক্তির তারিখ | ১০/০৭/১৯৯৮ |
| ৩. | কর্তৃপক্ষ যার অধীনে কর্পোরেট ডেটর অন্তর্ভুক্ত / নিবন্ধিত | রেজিস্ট্রার অফ কোম্পানিজ, কলকাতা |
| ৪. | কর্পোরেট আইডেন্টিটি নং/ কর্পোরেট ডেটরের সীমায়িত দায়বদ্ধতা সনাক্তকরণ নং | U51109WB1998PTC087477 |
| ৫. | কর্পোরেট ডেটরের নিবন্ধিত অফিস এবং প্রধান অফিসের ঠিকানা (যদি থাকে) | ৬৫/১, যোগেন্দ্র নাথ মুখার্জি রোড, কলকাতা, বাঁধাঘাট, হাওড়া, বালি জগাছা, পশ্চিমবঙ্গ, ভারত, ৭১১১০৬ |
| ৬. | কর্পোরেট ডেটরের বিষয়ে ইনসলভেন্সি শুরুর তারিখ | ১৩/১২/২০২৪ |
| ৭. | ইনসলভেন্সি রেজোলিউশন প্রসেস বন্ধের আনুমানিক তারিখ | ১০/০৬/২০২৫ |
| ৮. | ইন্টেরিম রেজোলিউশন প্রফেশনাল হিসাবে কাজ করা ইনসলভেন্সি প্রফেশনালের নাম ও রেজিস্ট্রেশন নম্বর | **নীরজ কুমার সুরেকা**<br>IBBI/IPA-001/IP-P-01539/2019-2020/12517 |
| ৯. | বোর্ডের কাছে রেজিস্টার্ড হিসাবে ইন্টেরিম রেজোলিউশন প্রফেশনালের ঠিকানা এবং ই-মেইল | সেন্ট্রাল প্লাজা, ৭ম তল, রুম নং এইচ, ৪১, বি. বি. গাঙ্গুলি স্ট্রিট, কলকাতা-৭০০০১২, পশ্চিমবঙ্গ<br>**ipneerajsureka@gmail.com** |
| ১০. | ইন্টেরিম রেজোলিউশন প্রফেশনালের সাথে চিঠিপত্রের জন্য ঠিকানা এবং ই-মেইল ব্যবহার করা হবে | সেন্ট্রাল প্লাজা, ৭ম তল, রুম নং এইচ, ৪১, বি. বি. গাঙ্গুলি স্ট্রিট, কলকাতা-৭০০০১২, পশ্চিমবঙ্গ<br>**cirp.hsmpl@gmail.com** |
| ১১. | দাবি জমা দেওয়ার শেষ তারিখ | ২৭/১২/২০২৪ |
| ১২. | ইন্টেরিম রেজোলিউশন প্রফেশনাল দ্বারা নিশ্চিত | প্রযোজ্য নয় |
| | করা ক্রেডিটরের শ্রেণী, যদি কিছু থাকে, সেকশন ৬ (এ)- এর ক্লজ (বি) অধীনে | |
| ১৩. | একটি শ্রেণীতে কাজ করার জন্য চিহ্নিত করা অনুমোদিত ক্রেডিটরের প্রতিনিধি হিসাবে ইনসলভেন্সি প্রফেশনাল এর নাম হয়েছে (প্রতিটি শ্রেণীর জন্য তিনটি নাম) | প্রযোজ্য নয় |
| ১৪. | (ক) প্রাসঙ্গিক ফর্ম এবং<br>(খ) অনুমোদিত প্রতিনিধিদের বিবরণ এখানে উপলব্ধ: | httrs://ibbi.gov.in/home/downloads |

নোটিশ দেওয়া হচ্ছে যে, ন্যাশনাল কোম্পানি ল' ট্রাইব্যুনাল ১৩ ডিসেম্বর, ২০২৪ তারিখে **এইচ এস মার্কেন্টাইল প্রাইভেট লিমিটেড** -এর কর্পোরেট ইনসলভেন্সি রেজোলিউশন প্রক্রিয়া শুরু করার আদেশ দিয়েছে।

**এইচ এস মার্কেন্টাইল প্রাইভেট লিমিটেড** -এর ক্রেডিটরদের এতদ্বারা ২৭ ডিসেম্বর, ২০২৪ তারিখে বা তার আগে এন্ট্রি নং-১০ এ উল্লিখিত ঠিকানায় ইন্টেরিম রেজোলিউশন প্রফেশনাল এর কাছে প্রমাণসহ তাদের দাবি জমা দিতে বলা হয়েছে।

ফিনান্সিয়াল ক্রেডিটররা কেবল বৈদ্যুতিন উপায়ে প্রমাণসহ তাদের দাবি জমা দেবেন। অন্যান্য সমস্ত ক্রেডিটররা ব্যক্তিগতভাবে, পোস্টের মাধ্যমে বা বৈদ্যুতিন উপায়ে প্রমাণসহ দাবিগুলি জমা দিতে পারেন।

এন্ট্রি নং ১২-তে তালিকাভুক্ত একটি শ্রেণিতে অবস্থান করা একজন ফিনান্সিয়াল ক্রেডিটর, তাঁর পছন্দমতো অনুমোদিত আধিকারিকের ইঙ্গিত দেবেন, এন্ট্রি নং ১৩-তে উল্লিখিত তিনজন ইনসলভেন্সি প্রফেশনালের মধ্যে থেকে, নিদর্শ সিএ-তে শ্রেণির (নির্দিষ্ট শ্রেণী) অনুমোদিত প্রতিনিধি হিসেবে কাজ করার জন্য। **প্রযোজ্য নয়**

দাবির মিথ্যা বা বিভ্রান্তিকর প্রমাণ জমা দিলে জরিমানা করা হবে।

**নীরজ কুমার সুরেকা**

(এইচ এস মার্কেন্টাইল প্রাইভেট লিমিটেডের ইন্টেরিম রেজোলিউশন প্রফেশনাল)

তারিখ: ১৬ ডিসেম্বর, ২০২৪ রেজিস্ট্রেশন নং IBBI/IPA-001/IP-P-01539/2019-2020/12517

স্থান: কলকাতা এএফএ বৈধতা: ৩১.১২.২০২৫ পর্যন্ত